### **Open Court**

# CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the 23rd Day of August, 2018)

## <u>Hon'ble Mr. Justice Bharat Bhushan-J.M.</u>

#### Original Application No. 330/0817/2018

(U/S 19, Administrative Tribunal Act, 1985)

Ram Sumer age about 62 years (Senior Citizen) son of Late Sharda Prasad Kushwaha, 75/A 5-A, Jayantipur, Saket Nagar, Dhoomanganj, District-Allahabad.

...... Applicant
Shri P.K. Mishra/Shri R. Kumar.

#### Versus

- 1. Union of India through General Manager, North Central Railway, Headquarters Office, Subedarganj, Allahabad.
- 2. Divisional Railway Manager, North Central Railway, Nawab Yusuf Road, Allahabad.
- 3. Senior Divisional Personnel Officer, North Central Railway, Nawab Yusuf Road, Allahabad.
- 4. Dy. Chief Signal and Telecommunication Engineer (Const.) HQ, North Central Railway, Allahabad.

.....Respondents

By Advocate: Shri S.M. Mishra.

By Advocate:

## ORDER

Heard Shri P.K. Mishra, counsel for the applicant and Shri S.M. Mishra, counsel for the respondents.

2

2. Counsel for the applicant submitted that the

applicant's grievance would be redressed if the

representation dated 28.06.2018 (Annexure No. A-9) of

the applicant is disposed off by the respondents within

the stipulated time frame.

3. Counsel for the respondents has no objection if

such a direction is given.

4. Accordingly, the Respondent No. 4/Competent

Authority is directed to decide the representation of the

applicant dated 28.06.2018 (Annexure No. A-9) by

passing a reasoned and speaking order within a period

of two months from the date of receipt of a certified copy

of this order.

5. It is made clear that I have not gone into the merits

of the case.

**6.** With this direction, the OA stand disposed off. No

order as to costs.

(Justice Bharat Bhushan)

Member (J)

<u>/SS/</u>